

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6808  
ANSWERED ON:09.05.2003  
EPC FOR PHARMA INDUSTRY  
M. JAGANNATH

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government of Andhra Pradesh has submitted a proposal for setting up an independent Export Promotional Council at Hyderabad for the pharma industry;
- (b) if so, the present status of this proposal;
- (c) whether the State Government has consented to provide land, infrastructure etc. and grant for the corpus required to set up the new Export Promotion Council; and
- (d) the time by which the Government propose to convey their concurrence for accomplishment of the proposal?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) to (d) The Department of Commerce received requests from Pharmaceutical Industry Associations, Department of Chemicals & Petrochemicals and the State Government of Andhra Pradesh for setting up of an independent Export Promotional Council for the Pharma Industry. The Government of Andhra Pradesh had consented to provide land, infrastructure and the corpus amount to set up the new council at Hyderabad. However, since the decision had to be taken in consultation with the Pharma Industry Associations, the Department of Commerce had called for a joint proposal from the major Pharmaceutical Associations. They have now jointly recommended that the new council be set up with the Head Office at Mumbai and Regional Office at Hyderabad. However, information regarding the depositing of the corpus amount is awaited from the Associations. Therefore no time frame can be set for the accomplishment of the proposal.